# Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning officer For election to Bihar Legislative Assembly (name of the House)

SWARNA SINGH \*\*son/daughter/wife

Of SUJIT KUMAR Aged 50

Years, resident of VILLAGE - RAJWA, POST + PS - BIRAUL, DISTRICT - DARBHANGA, BIHAR, PIN - 847203 (mention Full postal address), a candidate at the above election, do hereby solemnly affirm and state on oath as under:

(\*\*strike out whichever is not applicable)

(1) I am a candidate set up by BHARTIYA JANTA PARTY PARTY (Previously VIKASSHEEL INSAAN PARTY)

/ am contesting as an Independent candidate:

#### (2) Details of Permanent Account Number (PAN) and status of filing of Income tax return:

SI. No.	Names	PAN	The financial year for which the last Income-tax return has been filed	Rupe	income shown in Income Tax Return(in es ) for the last five Financial Years eleted (as on 31st March)
1.	Swarna Singh(Self)	AUXPS2051C	2022-23	(i)	Not Yet Filed (2022-23)
				(ii)	Rs. 28,34,670 (2021-22)
				(iii)	Rs. 22,64,380 (2020-21)
				(iv)	Rs. 1934130 (2019-20)
				(v)	Rs. 1827810 (2018-2019)
2.	Sujit Kumar (Spouse )	AGKPK9252A	2022-23	(i)	Not Yet Filed (2022-23)
	The control of the co			(ii)	Rs. 27,29,980 (2021-22)
				(iii)	Rs. 22,51,910 (2020-21)
				(iv)	Rs. 2159120 (2019-20)
				(v)	Rs. 1828390 (2018-2019)
3.	Avivardhan Singh(Dependent 1)	LYOPS1065A	2022-23	(i)	Not Yet Filed (2022-23)
	The state of the s	21010100011		(ii)	Rs. 13080 (2021-22)
				(iii)	Rs. 1370 (2020-21)
				(iv)	Nil
				(v)	Nil
4.	Arshvardhan Singh (Dependent 2)	QLRPS5831M	Not Applicable	(i)	Nil
			Contract of the Contract of th	(ii)	Nil
				(iii)	Nil
				(iv)	Nil
				(v)	Nil

(3) The following case(s) is/are pending against me in which cogniance has been taken ny the court: - NA

Offence	Description
The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	NIL.
Name of the court, Case No. and Date of order taking cognizance:	NIL
Details of Appeal (s) / Applications(s) for revision (if any) filed against the above order(s)	NIL
	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:  Name of the court, Case No. and Date of order taking cognizance:  Details of Appeal (s) / Applications(s) for

(4) Cases in which I have been convicted by a court of law (other those referred to in form 26): NA

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NIL.
(b)	Name of the Court(s) Case No. and Date(s) of order(s)	NIL
(c)	Punishment imposes :	NIL.

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

#### A. Details of movable assets:

(Note:

- 1. Assets in joint name indicating the extent of joint ownership will also have to be given.
- In case of deposit/Investment, the details including Serial Number, Amount, date of deposit, the scheme, Name of Bank/Institution and Branch are to be given.
- Value of Bonds/Share Debentures as per the current market value in Stock Exchange in respect of listed companies and as per book in case of non-listed companies should be give.
- 4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment)

SL No.	Description	Self Swarna Singh	Spouse Sujit Kumar	Dependent-1 Avivardhan Singh	Dependent-2 Arshvardhan Singh	Dependent-3 NIL
(i)	Cash in hand	RS. 1,02,000/-	RS. 1,52,000/-	RS. 15,000/-	RS. 13,000/-	NIL.
(ii)	Details of deposit in Bank accounts (FDRs, Term Deposits and all other types of deposits including saving accounts), Deposits with Financial Institutions, Non- Banking Financial Companies and cooperative societies and the amount in each such deposit	ANNEXURE - I RS. 69,39,394.31/-	ANNEXURE – II RS. 59,82,605.92/-	ANNEXURE – III RS. 10,78,810,13/-	ANNEXURE - IV RS. 22,09,679.24/-	NII.

(iii)	Details of investment in Bonds, Debnetures/Shares and units in	RS. 67,63,442.80/-	RS. 0	NIL.	NIL	NIL
	Funds and others and then amount.					
(iv)	Details of investment in NSS, Postal Saving Insurance Policies and investment in any Financial instruments in Post office or Insurance Company and the amount	ANNEXURE - V RS. 2,11,812/-	ANNEXURE – VI RS. 1,32,076/-	ANNEXURE – VII RS. 2,38,368/-	ANNEXURE - VIII RS. 1,50,000/-	NIL
(V)	Personal loans/advance given to any person or entity including firm, company, Trust etc. and other receivables from debtors and the amount.	NIL	RS. 3,50,000/-	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (Detnils of Make, registration number, Etc. year of purchase and amount)	ANNEXURE - IX RS. 25,60,148/-	NIL	NIL	NIL	NIL
(vii)	Jewellery, bullion and valuable thing(s) (give details of weight and value)	ANNEXURE - X RS. 26,31,500	ANNEXURE - X3 RS. 27,260/-	NIL	NIL	NII.
(viii)	Any others assets such as value of claims/interest	NIL.	NIL	NIL	NIL	NII.
(ix)	Gross Total value	RS, 1,92,08,297.11	RS. 66,43,941.92	RS. 13,32,178.13/-	RS. 23,72,679,24	NIL

#### B. Details of Immovable assets:

(Note:

- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
   Each land or building or apartment should be mentioned separately in this format)

SL	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
No.		Swarna singh	Sujit Kumar	Avivardhan Singh	Arshvardhan Singh	NIL
(i)	Agricultural Land Location(s) Survey number(s)	ANNEXURE - XII	ANNEXURE - XIII	NIL	NIL	NIL.
	Area (total measurement in acres)	ANNEXURE - XII	ANNEXURE - XIII	NIL.	NIL	NIL
	Whether inherited property (Yes or No)	ANNEXURE - XII	ANNEXURE - XIII	NIL	NIL.	NIL
	Date of purchase in case of self – acquired property	ANNEXURE - XII	ANNEXURE - XIII	NIL	NIL	NIL
	Cost of Land( in case of purchase) at the time of purchase	ANNEXURE - XII	ANNEXURE - XIII	NIL	NIL.	NIL
	Any Investment on the land by way of developme Not applicable nt, construction etc.	ANNEXURE - XII	ANNEXURE - XIII	NIL	NIL	NIL.
	Approximate Current market value	Rs. 37,10,000/-	Rs. 21,63,938/-	NIL	NIL.	NIL
(ii)	Non-Agricultural Land Location(s) Survey number(s)	NIL.	ANNEXURE - XIV	NIL.	NIL	NII.
	Area (total measurement in sq. ft.)	NIL	ANNEXURE - XIV	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL.	ANNEXURE - XIV	NIL	NIL.	NIL
	Date of purchase in case of self – acquired property	NIL	ANNEXURE - XIV	NIL	NIL	NIL

Cost of Land( in case of purchase) at the NIL. ANNEXURE - XIV NIL NIL NIL time of purchase Any Investment on the land by way of development, NIL ANNEXURE - XIV NIL NIL NIL construction etc. Approximate Current NIL Rs. 7,69,550/-NIL NIL NIL market value (iii) Commercial Buildings (including ANNEXURE - XV NIL NIL NIL NIL apartments) -Location(s) -Survey number(s) Area (total measurement in sq. ANNEXURE - XV NIL NIL. NIL NIL 11.) Built-up Area (total measurement in sq. ANNEXURE - XV NIL NIL NIL NIL ft.) Whether inherited ANNEXURE - XV NIL NIL NIL NIL property (Yes or No) Date of purchase in case of selfacquired property ANNEXURE - XV NIL NIL NIL NIL Cost of Land( in case of purchase) at the NIL NIL NIL ANNEXURE - XV NIL time of purchase Any Investment on the land by way of ANNEXURE - XV NIL NIL NIL NIL development. construction etc. Approximate Current market value RS. 2,50,00,000/-NIL NIL NIL NIL (iv) Residential Buildings ANNEXURE -(including NIL NIL NIL NIL XVI(A) apartments): & XVI(B) -Location(s)

-Survey number(s)					L OUT
Area (total measurement in sq. ft.)	NIL	ANNEXURE – XVI(A) & XVI(B)	NIL	NIL	NIL
Built up Area (Total measurement in sq. ft.)	NIL	ANNEXURE – XVI(A) & XVI(B)	NIL.	NIL	NIL
Whether inherited property (Yes or No)	NIL	ANNEXURE – XVI(A) & XVI(B)	NII.	NIL	NIL
Date of purchase in case of self – acquired property	NII.	ANNEXURE - XVI(A) & XVI(B)	NIL	NJL.	NIL
Cost of Land (in case of purchase) at the time of purchase	NIL	ANNEXURE - XVI(A) & XVI(B)	NIL	NIL	NIL
Any Investment on the land by way of development, construction etc.	NII.	ANNEXURE - XVI(A) & XVI(B)	NIL	NIL	NIL
Approximate Current market value	NIL	RS. 74,25,000	NIL.	NIL.	NIL
Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
Total of current market value of (i) to (v) above	RS. 2,87,10,000.00	RS. 1,03,58,488,00	NIL	NIL	NIL

(6) I give herein below the details of liabilities/dues to public financial institutions and government: -(Note: Please give separate details of name of bank, institution, entity or individual and amount before each item)

SI. No.	Description	Swarna Singh (Self)	Sujit Kumar (Spouse)	Avivardhan Singh (Dependent-1)	Arshvardhan Singh (Dependent-2)	Dependent-3
(i)	Loan or dues to Bank/Financial Institution (s) Name of Bank or Financial Institution, Amount outstanding, Nature of loan	State Bank of India, Bihar Vidhan Mandal, Branch, Patna Vehicle Loan 15,00,000/-	NIL	NIL.	NIL	NIL
	Loan or dues to any other individuals/entity other than mentioned above. Name(s), Amount outstanding, nature of loan	NIL	NIL	NIL.	NIL	NIL
	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities	15,00,000/-	NIL	NIL	NIL	NIL
(ii)	Government Dues: Dues to departments dealing with Government accommodation	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Duest to departments dealing with supply of electricity	NIL	NIL	NIL	NIL.	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL.	NIL	NIL	NIL.	NIL
	Dues to department dealing with Government transport (including aircrafts and belicopters)	NIL	NIL.	NIL	NIL.	NIL.

Income Tax dues	NII.	NIL	NIL	NIL	NIL
Wealth Tax dues	NIL	NIL	NIL	NIL	NII.
Service Tax dues	NIL	NIL	NIL.	NIL.	NIL
Municipal/Property tax dues	NIL	NIL	NIL	NIL.	NIL
Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
Any other dues	NIL	NIL	NIL	NIL	NIL
Grand total of all Government dues	NIL.	NIL	NII.	NII.	NIL

#### (7) Details of profession or occupation;

- (a) Self (Swarna Singh) Self Employed
- (b) Spouse (Sujit Kumar) Central Government Servant (Indian Revenue Service)

#### (8) My educational qualification is as under:

B.A. (Hons.) in Political Science from A.N. College, Magadh University in 1996.

(Give details of highest School / University education mentioning the full form of the certificate/diploma/degree course, name of the School /College/ University and the year in which the course was completed.)

#### (9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate			Sh./Smt./Kum. Swarna Singh			
2.	Full postal address			VILL – RAJWA, POST + P.S – BIRAUL, DISTRICT – DARBHANGA, BIHAR, PIN 847203.			
3.	Number and name of	the constituency and st	ate	79, GAURA BAU	RAM, E	BIHAR	
4.	Name of the political write 'Independent')	party which set up the	candidate (otherwise	BHARTIYA JAN	TA PAR	TTY	
5.	(a) Name of cases in those referred to i  (b) Total number of F cognizance	passed (other than courts (s) have taken	NIL.				
6.	PAN of Year for which last Income Tax Return filed		300	Total Income Shown			
	(a) Candidate		AUXPS2051C	2021-2022		RS. 28,34	,670
	(b) Spouse		AGKPK9252A	2021-2022 RS. 27			,980
	(c) Dependent	1	LYOPS1065A	2021-2022		NIL	
	(d) Dependent	2	QLRPS5831M	2021-2022		NIL	
7.		Det	ails of Assets and Liab	ilities in rupees			
	Description	Self	Spouse	Dependent-I	Deper	ndent-2	Dependent-
A.	Moveable Assets (Total value)	RS. 1,92,08,297,11	RS. 66,43,941.92	RS. 13,32,178.13/-	RS. 23	3,72,679.24	NIL

š.,		Immovable Assets						
	(1)	Purchase price of self- acquired immovable property	Rs. 26,27,000/-	Rs. 38,04,438/-	NIL		NIL	NIL
	(11)	Development/construct ion cost of immovable property after purchase (if applicable)	NIL	NIL	NII.		NIL	NIL
	(m)	Approximate current Market price –  (a) Self-acquired assets (Total Value)  (b) Inherited assets (Total Value)	Rs. 37,10,000/- Rs. 2,50,00,000/-	Rs. 55,00,000/- RS. 48,58,488/-	NIL		NIL	NIL
8.		Liabilities						_
		(i) Government dues (Total)	NIL	NIL		NIL	NIL	NIL
		(ii) Loans from Bank, Financial Institutions and others (Total)	Rs. 15,00,000/-	RS. 3,50,000/-		NIL	NIL.	NIL.
-		Highest educational qua		w				
9.			chool / University edu	ollege, Magadh University acation mentioning the full	form of the		/diploma/ de	gree course,

#### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief and no part of it is false and nothing material has been concealed there from. I further declare that: -

- (a) there is no case of conviction or pending case against me other that those mentioned in items 5 and 6 of Part A and B above;
- (b) 1, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 7 and 8 of Part A and item 8, 9 and 10 of Part B above.

Verified	at Biraul Darbhanga this the Thirty-One day of March 2023.	Swaine Singh
		DEPONENT

#### Note: -

- 1. Affidavit should be filed latest by 3.00 PM on the last day of filing nominations.
- 2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
- All columns should be filled up and no column to be left blank. It there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
- 4. The affidavit should be either typed or written legibly and neatly.

#### ANNEXURE - I

#### Swarna Singh (Self):

Details of deposit in Bank accounts (FDRs, Term Deposits and all other types of deposits including saving accounts), Deposits with Financial Institutions, Non-Banking Financial Companies and Cooperative societies and the amount in each such deposit

Relation Type	Name	Name Bank/Compa ny Name		sit Details	Account Details		
Self	Swarna Singh	ICICI Bank, Gomtinagar, Lukhnow Branch	Deposit Type: Deposit Date:	Fixed Deposit 29/03/2023	Account Type: Amount:	Individual ₹ 2,83,872.52	
Self	Swarna Singh	Corporation Bank (Now merged with Union Bank of India), Lodhi Complex, New Delhi Branch	Deposit Type: Deposit Date:	Saving 29/03/2023	Type:	Individual ₹2,57,272.79	
Self	Swarna Singh	State Bank of India, Lodhi Institutional Area, New Delhi, Branch	Deposit Type: Deposit Date:	Saving 29/03/2023	Account Type: Amount:	Individual ₹ 2,99,560.00	
Self	Swarna Singh	ICICI Bank, Gomtinagar, Lucknow, Branch	Deposit Type: Deposit Date:	Saving 12/10/2020	Account Type: Amount:	Individual ₹11,97,891.31	
Self	Swarna Singh	State Bank of India, Bihar vidhan Mandal Branch, Patna	Deposit Type: Deposit Date:	savings Deposit 25-03-2023	Account Type: Amount:	Joint with mother-in- law ₹ 48,54,060.25	
Self	Swarna Singh	Allahabad Bank, Budh Marg, Patna, Branch	Deposit type: Deposit Date:	Saving 31-03-2023	Account Type: Amount:	Joint with mother-in- law ₹ 46,738.00	
		Total				₹ 69,39,394.31	

### ANNEXURE - II

# Sujit Kumar (Spouse):

Spouse 1	Sujit Kumar	Corporation Bank (Now	Deposit Type:	Saving	Account Type:	Individual
		merged with Union Bank of India), Lodhi Complex, New Delhi, Branch	Deposit Date:	31-03-2023	Amount:	₹ 62,401.00
Spouse 1	Sujit Kumar	State Bank of India, Lodhi Institutional Area, New Delhi, Branch	Deposit Type: Deposit Date:	Saving 29-03-2023	Account Type: Amount:	Individual ₹ 6,66,914.00
Spouse 1	Sujit Kumar	State Bank of India, Lodhi Institutional Area, New Delhi, Branch	Deposit Type: Deposit Date:	Other(PPF)	Account Type: Amount:	Individual ₹8,64,392.90
Spouse 1	Sujit Kumar	HDFC Bank (Lodhi Institutional Area, New Delhi)	Deposit Type: Deposit Date:	Saving 29-03-23	Account Type: Amount:	Individual  ₹ 3,10,000.00
Spouse 1	Sujit Kumar	Government of India (Income Tax Department)	Deposit Type: Deposit Date:	GPF 03-05-2023	Account Type: Amount:	Individual ₹ 40,78,898.00
		Total				₹5982605.92

### ANNEXURE - III

# Avivardhan Singh (Dependent - 1):

Dependent1	Avivardhan Singh	Corporation Bank (Now merged with Union Bank of India), Lodhi Complex, New Delhi, Branch	Deposit Type: Deposit Date:	Saving 29-03-2023	Account Type: Amount:	Individual ₹ 68,810.13
Dependent1	Avivardhan Singh	ICICI Bank, OP Jindal University Branch	Deposit Type: Deposit Date:	Saving 29-03-2023	Account Type: Amount:	Individual ₹ 10,10,000.00
Total						₹10,78,810.13

#### ANNEXURE - IV

# Arshvardhan Singh (Dependent - 2):

Dependent2 Arshvardhan Singh	Corporation Bank (Now merged with Union Bank of	Deposit Type: Deposit	Saving	Account Type: Amount:	Individual	
		India), Lodhi Complex, New Delhi, Branch	Date:	29-03-2023		₹ 22,09,679.24

#### ANNEXURE - V

# Details of investment in NSS, Postal Saving, Insurance Policies and investment in any Financial instruments in Post office or Insurance Company

### Swarna Singh (Self):

Relation Type	Name	Bank/Company Name	Deposi	t Details	Account	ount Details	
Self	Swarna Singh	Life Insurance Corporation of India	Deposit Type:	Insurance Policies	Account Type: Amount:	Individual ₹194848.00	
Self	Swarna Singh	Religare Health Insurance	Deposit Type:	Insurance Policies	Account Type:	Joint with Avivardhan gh,Arshvardhan Singh	
					Amount:	₹16964.00	
		Total				211812.00	

#### ANNEXURE - VI

# Details of investment in NSS, Postal Saving, Insurance Policies and investment in any Financial instruments in Post office or Insurance Company

### Sujit Kumar (Spouse):

		Total			1320	76/-
Spouse	Sujit Kumar	Life Insurance Corporation of India	Deposit Type:	Insurance Policies		Joint with Swarna Singh ₹47200.00
Spouse	Sujit Kumar	Life Insurance Corporation of India	Deposit Type:	Insurance Policies	Account Type: Amount:	Individua ₹84876.00

### ANNEXURE - VII

# Avivardhan Singh (Dependent - 1):

Dependent1	Avivardhan Singh	Life Insurance Corporation of India	Deposit Type:	Insurance Policies	Account Type: Amount:	Individual ₹88368.00
Dependent1	Avivardhan Singh	Life Insurance Corporation of India	Deposit Type:	Insurance Policies	Account Type: Amount:	Individual ₹150000.00
		Total			238368/-	

## ANNEXURE - VIII

# Arshvardhan Singh (Dependent - 2)

Dependent2	Charles of the same of the sam	Life Insurance	Deposit	- L 1 ( C ) C ( C ) C   C C ( C ) C C   C   C   C   C   C   C   C   C	Account Type:	Individual
	Singh	Corporation of India	Туре:	Policies	Amount:	₹150000.00

#### ANNEXURE - IX

Motor Vehicles/Aircrafts/Yachts/Ships (Details of Make, registration number. etc. year of purchase and amount)

## Swarna Singh (Self):

Relation Type	Name	Vehicle I	Details	Amount Details
Self	Swarna Singh	Vehicle Type: Make: Registration No.: Year of Purchase:	Two Wheeler Honda Activa 3G UP14CZ3586 2016	₹25000.00
Self	Swarna Singh	Vehicle Type: Make: Registration No.: Year of Purchase:	Car (Hatchback)  Datsun Redi Go  DL2CAZ2016  2018	₹158000.00
Self	Swarna Singh	Vehicle Type: Make: Registration No.: Year of Purchase:	Motar Car Safari XZ+ BR01PM1226 2021	₹ 23,77,148.00
	Т	otal		₹ 25,60,148.00

#### ANNEXURE - X

# Jewellery, bullion and valuable thing(s) (give details of weight and value)

## Swarna Singh (Self):

Relation Type	Name	Valuable thing De	tails	Amount Details
Self	Swarna Singh	Valuable Things Type; weight:	Gold 450 gm. + 50 gm +10 gm = 510 gm	+ 2,00,000.00 + 60,000.00
Self	Swarna Singh	Valuable Things Type: weight:		₹31,500.00
		Total		26,31,500.00

### ANNEXURE - XI

## Jewellery, bullion and valuable thing(s) (give details of weight and value)

## Sujit Kumar (Spouse):

Spouse 1	Sujit Kumar	Valuable Things Type: weight:	Gold 5 gm.	₹ 26000.00	
Spouse 1	Sujit Kumar	Valuable Things Type: weight:	Silver 20 gm,	₹1260.00	
Total					

#### ANNEXURE - XII

#### Swarna Singh (Self)

## 1. Agricultural Land

Location	Survey No.	Area (Total measurement in acres)	Whether inherited Property? (Yes or No)	Date of Purchase in case of self acquired property	Cost of Land[In case of purchase)(In Rs.) at the time of purchase	Any investment on the land by way of development, construction etc. (In Rs.)	Approximate current market value(In Rs.)
Parsarma,Thana No.314,Jamalpur, GauraBauram, Darbhanga, Bihar	Khata:215 Plot No.: 1176/3004	0.132 acre	No	27-05-2022	Rs. 3,27,000/-	NIL	Rs. 3,85,000/-
Parsarma, Thana No.314,Jamalpur, GauraBauram, Darbhanga, Bihar	749(old) 1175(new)	0.06 acre	No	24.1,2019	Rs. 9,00,000/-	NIL	Rs. 13,00,000/-
Parsarma, Thana No.314, Jamalpur, GauraBauram, Darbhanga, Bihar	749(old), 1175(new)	0.24 acre	No	14.12,2018	Rs. 7,00,000/-	NIL	Rs. 11,00,000/-
Parsarma, Thana No.314, Jamalpur, GauraBauram, Darbhanga, Bihar	749(old), 1175(new))	0.24 acre	No	14.12.2018	Rs. 7,00,000/-	NIL	Rs. 11,00,000/-
	Total				Rs. 26,27,000/-	NIL	Rs. 37,10,000/-

#### ANNEXURE - XIII

#### Sujit Kumar (Spouse)

#### 1. Agricultural Land

Location	Survey No.	Area (Total measurement in acres)	Whether inherited Property? (Yes or No)	Date of Purchase in case of self acquired property	Cost of Land(In case of purchase)(In Rs.) at the time of purchase	Any investment on the land by way of development, construction etc. (In Rs.)	Approximate current market value(In Rs.)
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no 1366 Khesra no 7231, 7232, 7233, 7249, 6506, 5417, 7225, 7328, 3931	2acre 37dismil(2bigha 9katha 8kanwa)	Yes	Not applicable	Not applicable	NIL	Rs. 78,50,000/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no. – 174 Khesra no. – 6697	0.01acre (5dhur)	Yes	Not applicable	Not applicable	NIL	Rs. 34,000/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no 1802 Khesra no 4057	0.14acre (3katha 4dhur)	Yes	Not applicable	Not applicable	NIL	Rs. 48,100/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no 754 Khesra no 4001	0.19acre (4katha 10dhur)	Yes	Not applicable	Not applicable	NIL	Rs. 63,000/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no 125 Khesra no7562, 6689	0.06Acre (1kath 4dhur 12kanwa)	Yes	Not applicable	Not applicable	NIL	Rs, 20,000/-

Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no 510 Khesra no 6615, 5427, 5428, 5429	0.32Acre (7katha 8dhur 8kanwa)	Yes	Not applicable	Not applicable	NIL	Rs. 1,10,000/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no 538 Khesra no 6597, 4023, 6536, 5462, 5422, 5423	0.68Acre (15katha 3dhur)	Yes	Not applicable	Not applicable	NIL	Rs. 2,34,000/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no 295 Khesra no 7015	0.33Acre (7katha 14dhur 12kanwa)	Yes	Not applicable	Not applicable	NIL	Rs. 1,10,900/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no 307 Khesra no 6858, 6614	0.21Acre (5katha)	Yes	Not applicable	Not applicable	NIL.	Rs. 70,000/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist – Darbhanga	Khata no 608 Khesra no 7285, 7286, 7559	0.62Acre (14katha 7dhur)	Yes	Not applicable	Not applicable	NIL	Rs. 2,05,300/-
Tot	al	4.83Acre		Rs. 86,55,750/-			
Interest in inherited p of total property as other siblings and wid	property being 1/4th s shared with two	1.2075Acre		Rs. 21,63,938/-			

#### ANNEXURE - XIV

### Sujit Kumar (Spouse) :

#### 2. Non-Agricultural Land

Location	Survey No.	Area (Total measurement in acres)	Whether inherited Property? (Yes or No)	Date of Purchase in case of self acquired property	Cost of Land(In case of purchase)(In Rs.) at the time of purchase	Any investment on the land by way of development, construction etc. (In Rs.)	Approximate current market value(In Rs.)
Mauja - Hati thana no. 297 Anchal Biraul Dist - Darbhanga	Khata no 369 Khesra no 35/4, 37	0.24Acre (6katha)	Yes	Not applicable	Not applicable	Yes Construction cost Rs. 2,75,000/-	Rs. 28,00,200/- + 2,75,000/- = 30,78,200/-
being 1/4th of t	perited property total property as to other siblings other.	0.06Acre					Rs. 7,69,550/-

#### ANNEXURE - XV

#### Swarna Singh (Self):

## 3. Commercial Buildings (including apartments)

Location	Survey No.	Area (Total measurement in acres)	Built-up Area (Total measurement in sq. ft.)	Whether inherited Property? (Yes or No)	Date of Purchase in case of self acquired property	Cost of property (in case of purchase)	Any investment on the land by way of development, construction etc. (In Rs.)	Approximate current market value(In Rs.)
Office space/ hall on ground floor in building at Ward- Raja Ram Mohan Rai, Plot No.1 & 2, Gokhale Marg, Lucknow, Uttar Pradesh	Municipal Holding No. 34/14	0.0251	1093 sq.ft.	Yes. Inherited by virtue of gift deed dated 2.7.2016	Not applicable	NIL	NIL.	Rs. 110,00,000/-
Ground Floor in building built on portion of Sub-Division Plot No.1, Layout Plot No.2, Ward- Raja Ram Mohan Rai, Gokhale Marg, Lucknow, Uttar Pradesh	Municipal Holding No. 34/14	0.041	1811 sq. ft.	Yes by virtue of gift deed dated 2.7.2016	Not applicable	NIL	NIL	Rs. 1,65,00,000/-
			Total					2,50,00,000/

#### ANNEXURE - XVI (A)

#### Sujit Kumar (Spouse):

#### Inherited Residential Property:

Location	Survey No.	Area (Total measurement in acres)	Built-up Area (Total measurement in sq. ft.)	Whether inherited Property? (Yes or No)	Date of Purchase in case of self acquired property	Cost of property (in case of purchase)	Any investment on the land by way of development, construction etc. (In Rs.)	Approximate current market value(In Rs.)
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#### ANNEXURE - XVI (B)

#### Sujit Kumar (Spouse):

### 4. Residential Buildings (including apartments)

Location	Survey No.	Area (Total measurement in acres)	Built-up Area (Total measurement in sq. ft.)	Whether inherited Property? (Yes or No)	Date of Purchase in case of self acquired property	Cost of property (in case of purchase)	Any investment on the land by way of development, construction etc. (In Rs.)	Approximate current market value(In Rs.)
Flat No. 02, Ground Floor, Tower-Bhabha, GrihaPravesh, Plot No. GH03A, Sector-77, Noida, Uttar Pradesh	Not Applicable	Not Applicable	1971 sq.ft.	No	24.11.2017	Rs. 38,04,438/-	Not applicable	Rs. 55,00,000/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no 510 Khesra no 6827, 6828	0.15Acre (3katha 9dhur)	2380 sq.ft.	Yes	Not applicable	Not applicable	Not applicable	Rs 19,00,000(land value) + 10,00,000/- (building value) = 29,00,000/-
FLAT NO - 103, FIRST FLOOR, MAUJI RAJKAMAL PALACE, MAUJA DHANAUT MOHALLA. RAMJAIPAL NAGAR, PATNA-801503	SURVEY THANA NO. 20, TAUZI NO. 5224, KHATA NO. 677 & 671, PART OF CADESTRAL SURVEY PLOT NO. 708 & 709	Not applicable	1410 sq. ft.	Yes	Not applicable	Not applicable	Not applicable	48,00,000/-
Interest in inherited property being 1/4th of total property as shared with two other siblings and widowed mother.		0.0375Acre						Rs. 19,25,000/-